

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2105
(TO BE ANSWERED ON THE 20th March 2023)

LUDHIANA-HINDON FLIGHT UNDER UDAN 2.0

2105. SHRI VIKRAMJIT SINGH SAHNEY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of airline service providers who have been awarded Ludhiana-Hindon route under UDAN 2.0 including time plan if any, from when the flights will be available for customers;
- (b) the details of all the airline service providers who have been awarded tenders/routes under UDAN 2.0 including their date of establishments and prior experience in airline services; and
- (c) whether it is a fact that some airlines who have got the tenders under UDAN 2.0 do not own any aircraft and have not done the aircrafts acquisition yet to fly on the awarded route?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Ludhiana Airport was identified in the first round of bidding under UDAN (Ude Desh ka Aam Nagrik) Scheme for operation of the flights. Selected Airline Operator M/s Alliance Air commenced flight operations between Ludhiana and Delhi on 02.09.2017 and was discontinued later due to low passenger demand. Fifteen airlines namely Alliance Air, AAA Aviation, Ghodawat, Heritage, Indigo, Jet Airways, Maritime Energy, Pinnacle Air, SpiceJet, Trujet, Turbo Aviation, Zoom Air, Pawan Hans, Skyone Airways and HeliGo were awarded bids under the 2nd round of bidding of UDAN.

The UDAN scheme document permits only the eligible airlines to participate in the bidding process. The Selected Airline Operators (SAOs) under UDAN are obligated to commence the flight operations on a route within a period of 180 days from the issuance of Letter of Award unless any extension is granted by the Implementing Agency. All SAOs under UDAN 2.0 have operational fleet at present.
